

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-2/2020**

Mr. Pradeep Gawas ... Applicant

Versus

M/s Supreme Agencies & Anr. ... Respondents

Mr. Salil Saudagar, Advocate for the Applicant.

Coram:- M. S. SONAK, J.Date:- 15th May, 2020**P. C.:**

Without modifying the order already made, liberty is granted to deposit ₹60,000/- in this Court immediately. The issue of modification will be considered on 19th May, 2020 which is otherwise the date on which the main matter is posted.

M. S. SONAK, J.

SS